

Shri Kasliwal: May I know whether Government have any information about the trade agreement between the U.K. and the Soviet Union by which the U. K. have agreed to purchase manganese from them as a result of which our exports to the U.K. have fallen?

Shri Karmarkar: I should like to have notice.

Shri Muniswamy: May I know whether any representation has been made regarding the lack of loading facilities and if so, whether it was considered by Government?

Shri Karmarkar: Yes, Sir. There are inherently some difficulties on the Guntur-Hospet sector, but that could not be avoided.

Shri Sarangadhar Das: May I know if the Minister is aware of the fact that there is a good deal of stock in the mines and yet it cannot be moved because there are no wagons available and wagons are allotted in accordance with the allotment of export quotas?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): The position really is that we have no desire to stifle exports. Our only trouble is in regard to wagon supply, and the position that the hon. Member envisages is quite correct. We are not able to find enough wagons to carry these goods to their destination. There is another aspect of the question, viz., that if we give wagons to people who have no foreign contracts, these goods are stored in the ports and remain there blocking other goods which could move. We are constantly in touch with the various Chairmen of the Port Trusts to see that this difficulty is rectified as and when the bottle-neck arises, but it is an extremely difficult problem to solve in view of the fact that there is a certain amount of wagon shortage for this purpose.

HOUSING SCHEMES

*1963. **Sardar Hukam Singh:** Will the Minister of Rehabilitation be pleased to state:

(a) the amount sanctioned by the Government of India in 1953-54 to the various States for their housing schemes for displaced persons; and

(b) whether these amounts would be spent through co-operative housing societies formed by displaced persons themselves?

The Minister of Rehabilitation (Shri A. P. Jain): (a) A statement containing requisite information is laid on the Table of the House. [See Appendix VIII, annexure No. 53].

(b) Every encouragement is given to Co-operative Housing Societies formed by displaced persons. Out of the amount sanctioned for 1953-54, Rs. 35.7 lakhs were allotted for advancing loans to such Societies.

श्री नवल प्रभाकर : क्या मैं जान सकता हूँ कि जो सहयोग समितियाँ बनायेंगे उनको आप क्या-क्या सुविधायें देंगे ?

श्री ए० पी० जैन : हम उनको जमीन के एक्वायर करने में मदद करते हैं और हम उनको मकान बनाने के लिए कर्जा देते हैं ।

HANDLOOM INDUSTRY

*1964. **Shri Hem Raj:** Will the Minister of Commerce and Industry be pleased to state:

(a) the names of such States as are participating in the fund set apart for the development of the Handloom industry and the amount so far paid to them; and

(b) whether protests against the present basis of allotments have been received from any of the States?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) A Statement is laid on the Table of the House. [See Appendix VIII, annexure No. 54.]